NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 15/111/10 CA. NO.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2016

NAME OF THE COMPANY: Sh. Sanjiv Bhavani & Ors. V/s. M/s. Infotechics India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Sanskar Againal (Adv.) For Respondents Sonskar

2. VASUDHA SEN (ADV). FOR PETITIONER.

ORDER

The case is at the stage of final arguments.

- 2. Though, the petitioners have been seeking several adjournments in the past, today, the Ld. Counsel for the Respondents prays for an adjournment on the ground that the Senior Counsel is not available. At his request, the matter is adjourned to 24.10.2016.
- 3. Last opportunity is being granted to the parties.

(Ina Malhotra) Member Judicial